

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.
To,

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
2. Sri Uttam Anand, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
4. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
5. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
6. Sri Pankaj Kumar No.II, District & Addl. Sessions Judge, Daltonganj,
7. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge, Daltonganj,
8. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
9. Ms. Kumari Ranjana Asthana, Addl. Principal Judge, Additional Family Court, Dhanbad,
10. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad,
11. Sri Surendra Sharma, District & Addl. Sessions Judge, Dhanbad,
12. Sri Alok Kumar Dubey, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
13. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
14. Md. Taufiqul Hassan, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
15. Sri Ajit Kumar, District & Addl. Sessions Judge, Garhwa,
16. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Giridih,
17. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih,
18. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda,
19. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla,
20. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
21. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
22. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh,
23. Sri Kaushal Kishor Jha No.2, District & Addl. Sessions Judge, Hazaribagh,
24. Sri Paras Nath Upadhyay, Addl. Principal Judge, Addl. Family Court, Jamshedpur,
25. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur,
26. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
27. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur,
28. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti,
29. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
30. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
31. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
32. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
33. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
34. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
35. Sri Sunil Kumar Singh No.2, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
36. Sri Shree Prakash Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi,

37. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi,
38. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi,
39. Sri Sachindra Kumar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
40. Sri Diwakar Pandey, Addl. Judicial Commissioner-cum-Spl. Judge, CBI(Other than AHD), Ranchi,
41. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi,
42. Sri Kamlesh Kumar Shukla, District & Addl Sessions Judge, Sahebganj,
43. Sri Ashish Saxena, District & Addl. Sessions Judge, Saraikela
44. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega.

Sub: - Nomination for attending two days (R-10) Refresher Training Programme in Civil Matter scheduled to be held on 6th and 7th July, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-10) Refresher Training Programme in Civil Matter scheduled to be held on 6th and 7th July, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.07.2019 at 9:30 AM in proper dress.

Further, you are directed to bring official laptops with Jio-Fi connection for training in CIS 3.01 and also the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5th July, 2019 till the evening of 7th July, 2019.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 2241 /Apptt.

Dated, Ranchi, the June 29, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2165/JAJ dated 01.06.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. /c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


29/06/19
Registrar (Administration)